

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(25) C.P.(I.B)-300/10/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: Aircel Cellular Ltd.

SECTION OF THE COMPANIES ACT: 10 OF INSOLVENCY AND  
BANKRUPTCY CODE, 2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **16.10.2018**.

**12.09.2018.**  
HHS

SD/-  
**M.K. SHRAWAT**  
**Member (Judicial)**